NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/12/2016

NAME OF THE PETITIONER(S)

: Ram Kumaran Thangam

NAME OF THE RESPONDENT(S)

: Shri Panchami Cargoes Private Limited

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. R. UDAYAKUMAR

Chandramouli Prabhakar

Coursel for Respondents

ORDER

Counsel representing both the parties are present. Counsel for respondents stated that the settlement talks is in progress and prayed time to make submissions on the final outcome of the same. Time is extended at request. Put up on 06.10.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)